

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126
CA 482/2019
In
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....**OPERATIONAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

U/s 9 IBC code 2016

Order delivered on 24.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Santosh Kumar Ray, Ms. Rituparna Sanyal,
Ms. Sannoyee Chakravorty, Advocates

For the Karnataka Bank

: Mr. Sanjay Bajaj, Mr. Rajat Prakash, Advocates

For the Intervener

: Mr. Shambo Nandy for COC

ORDER

CA 482/2019:-

This is an application filed by the Resolution Professional against the Karnataka Bank. The Learned Counsel for RP state that they do not wish to file rejoinder. Pleadings are complete. List for hearing on 06.05.2021.

— *sd-*

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— *sd-*

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

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SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Santosh Kumar Ray, Ms. Rituparna Sanyal,
Ms. Sannoyee Chakravorty, Advocates

For the UCO Bank

: Mr. B.K.Miahra

For the Intervener

: Mr. Shambo Nandy for COC

ORDER

CA 485/2019:-

This is an application filed by the Resolution Professional against the UCO Bank. The Learned Counsel for RP state that they do not wish to file rejoinder. Pleadings are complete. List for hearing on 06.05.2021.

— *Sd-* —
(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— *Sd-* —
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)